

Annexure 3

Name of Corporate Debtor: SES Energy Services India Private Limited; Date of commencement of CIRP: November 25, 2022; List of creditors as on: January 19, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of Creditor | Details of Claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|------------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of Receipt (MM/DD/YYYY) | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| | Nil | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |
| | Total | | - | - | | - | - | - | 0.00% | - | - | - | - | |